10

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP 30/14	TP 61/16	Hearing	397/398	D S Kumar @ Sreyam Kumar Vs. M/s.	
				Jain Projects & Realty Developers P. Ltd.	
				& 5 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	JAYAKUMAR N.D. a448075480	Respondet	100 Aroma
2.	Raghuram Cadambi 9900039859	Petitioner	& all l

Counsel for petitioner is present. Counsel for respondent is also present. They requested adjournment.

List it on 27.11.2017.

MEMBER (J)

MEMBER (T)